

AND TRANSPORT be pleased to state :

(a) whether it is a fact that the Bihar Government have renewed the request to include the bridge over the river Ganga at Patna in the Fourth Plan ;

(b) whether it is also a fact that the scheme for the bridge was first mooted in 1913 and has been considered several times since then ; and

(c) if so, at what stage the scheme is at present and whether it is proposed to take it up in the near future ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) The Bihar Government are concerned with the proposed bridge over Ganga at Patna as it would fall on a State road. It is already included in the State Government's Fourth Plan but they are unable to finance it from their own resources. They have therefore, been pressing for financial assistance for it and have reiterated this request recently.

(b) Yes, Sir. The proposal made in 1913 was, however, really for a railway bridge at Patna which, on expert advice, could not be accepted. Subsequently, the State Government have been pressing for the construction of a road bridge.

(c) The State Government's request is being examined.

Firing by East Pak Rifles

6925. SHRI N. R. DEOGHARE :

✓ SHRI MADHU LIMAYE :

SHRI C. K. BHATTACHARYA :

SHRI D. N. PATODIA :

SHRI RAMESH CHANDRA  
VYAS :

SHRI R. BARUA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the East Pakistan Rifles opened fire on the Indian Border Security Force in the Bamungola sector in Malda District on the 22nd and 23rd March, 1969 ;

(b) if so, the number of casualties on both sides ; and

(c) the action Government propose to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) Three Indian police personnel sustained bullets injuries. The casualties in Pakistan side are not known.

(c) Protests have been lodged by the Sector Commander, the Inspector General, Border Security Force and the State Government with their counterparts in East Pakistan. The Border Security Force is carrying out vigorous patrolling and maintaining constant vigil in the area.

Payment of Salaries to Teachers of Aided Schools in Delhi

6926. SHRI N. R. DEOGHARE :

SHRI SHASHI BHUSHAN :

SHRI MUHAMMAD SHERIFF :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the teachers of aided Schools in Delhi have not been paid their salaries for the last three months ;

(b) whether it is also a fact that the teachers have threatened to plan an agitation to draw the attention of Government to their grievances ; and

(c) if so, the action Government propose to take in this connection ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI

BHAKT DARSHAN) : (a) No, Sir.

(b) It has been so reported in some sections of the press.

(c) It is understood that a memorandum submitted to the Chief Executive Councillor, Delhi by a deputation of Government Aided Schools' Teachers Association is under the consideration of the Delhi Administration.

**Murders in Delhi**

6927. SHRI N. R. DEOGHARE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of cases of murder/ attempts to murder in Delhi during the year 1968 ;

(b) the number of persons involved and punished ; and

(c) the average per day of murder cases in Delhi during the year 1968 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) Murder cases ...86  
Attempt to Murder cases...76

(b) A statement is laid on the Table of the House. [*Placed in library. See No. LT-818/69*]

(c) 0.24 cases approximately.

**शेख अब्दुल्ला**

6928. श्री रामगोपाल शालबाले : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) उस व्यक्ति का नाम क्या है जिसे शेख अब्दुल्ला की रिहाई के पश्चात् यह बंगला आवंटित किया गया है जिसे सरकार ने शेख अब्दुल्ला की हिरासत के लिए शेख अब्दुल्ला को आवंटित किया था ;

(ख) क्या शेख अब्दुल्ला की इस समय दिल्ली में कोई सम्पत्ति है और यदि हां, तो

उसका व्योरा क्या है और वह कहां पर है ; और

(ग) दिल्ली में शेख अब्दुल्ला किस स्थान पर ठहरते हैं और उसकी आय का साधन क्या है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) शेख अब्दुल्ला पर से प्रतिबन्ध हटा लेने के पश्चात्, जिस निवास स्थान पर उन्हें नजरबन्द रखा गया था, वह उन्हीं के नाम में आवंटित है।

(ख) सरकार को किसी ऐसी सम्पत्ति की जानकारी नहीं है।

(ग) पिछली बार, जब शेख दिल्ली आये थे तो उसी स्थान पर ठहरे थे जो उन्हें आवंटित किया गया है।

शेख की आय के स्रोत के बारे में सरकार को गुप्त सूचना मिलती रहती है, ये सूचनायें जनता को बताने के लिए नहीं हैं।

शेख अब्दुल्ला पर उसकी हिरासत के दौरान किया गया व्यय

6929. श्री रामगोपाल शालबाले : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार द्वारा शेख अब्दुल्ला पर उसकी हिरासत के दौरान प्रतिमास तथा मद-वार किये गये खर्च का व्योरा क्या है ;

(ख) क्या सरकार शेख अब्दुल्ला की पत्नी, उसके पुत्र तथा अन्य लोगों को उक्त अवधि के दौरान वित्तीय तथा अन्य प्रकार की सहायता देती रही है और यदि हां, तो प्रत्येक मामले में इसका महीने वार व्योरा क्या है ; और

(ग) क्या यह सच है कि रिहा होने के बाद शेख अब्दुल्ला अपने साथ वह माल